

**To be published in the Gazette of India Extraordinary Part-I, Section (I)**

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Udyog Bhawan, New Delhi

**Public Notice 55/2015-2020**  
**Dated the 3<sup>rd</sup> Dec., 2018**

**Subject: Amendments in the Appendix 3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)**

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B Table 2, as amended from time to time.

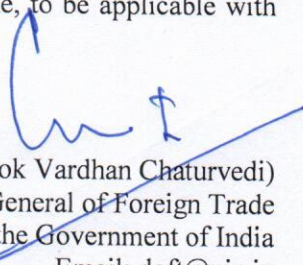
2. The following HS Code is being added in the MEIS Appendix 3B, Table 2 from the date and for the rate as mentioned in column 4 of the table below.

MEIS Sl no.	HS Code	Description	MEIS rate for exports made w.e.f 01.01.2017 and beyond
8057	38123100	Mixtures of oligomers of 2, 2, 4-trimethyl-1,2-dihydroquinoline (TMQ)	2

3. The HS Code at the Serial no. 3115 and 4284 of the Appendix 3B, Table 2, as notified vide Public Notice 61 dated 07.03.2017 is amended as below, with effect from 01.01.2017

MEIS Sl no.	Current HS Code	Amended HS Code
3115	50079000	50079090
4284	63049220	63049229

**Effect of this Public Notice:** Certain Corrections have been made in the Appendix 3B, Table 2 as notified vide Public Notice 61 dated 07.03.2017, and modified from time to time, to be applicable with effect from 01.01.2017.

  
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